

INAUGURAL SESSION

09:30 am to 10:00 am	Registration
10:00 am to 10:02 am	National Anthem
10:02 am to 10:05 am	Lighting of Lamp
10:05 am to 10:10 am	Felicitation of the Dignitaries
10:10 am to 10:20 am	Welcome & Introductory Address Hon'ble Mr. Justice D.N. Patel, Chairperson, TDSAT
10:20 am to 10:30 am	Address by Special Guest Shri Soumendra Nath Mookherjee, Advocate General Government of West Bengal
10:30 am to 10:45 am	Address by Guest of Honour Hon'ble Mr. Justice T.S. Sivagnanam, Acting Chief Justice Calcutta High Court
10:45 am to 11:00 am	Address by Chief Guest Hon'ble Mr. Justice Dipankar Datta, Judge, Supreme Court of India
11:00 am to 11:10 am	Vote of thanks Shri Manjul Bajpai, President, Telecom Lawyers' Association
11:10 am to 11:40	Tea Break
BUSINESS SESSION	
Moderator : Shri Meet Malhotra, Senior Advocate	
11:40 am to 11:55 am	<i>"Challenges before an Adjudicator and the Road Ahead"</i> - Presentation/talk by Shri Rajeev Kumar, IPS, Principal Secretary, Information Technology & Electronics Department, Government of West Bengal
11:55 am to 12:10 pm	<i>"Rights, duties and Judicial pronouncements in respect of Intermediaries under the Information Technology Act"</i> - Presentation/talk by Shri Kunal Tandon, Advocate
12:10 pm to 12:25 pm	<i>"The Rights of Stake holders and Interconnect Regulations in Broadcasting & Cable Services"</i> - Presentation/talk by Shri Vibhav Srivastava, Advocate
12:25 pm to 12:40 pm	<i>"Telecom Disputes and Alternative Disputes Resolution"</i> - Presentation/talk by Shri Aditya Vaibhav Singh, Advocate
12:40 pm to 01:00 pm	Interactive Session & Concluding Remarks
01:00 pm to 01:05 pm	Vote of thanks by Shri Nasir Hussain, Advocate
01:05 pm to 01:07 pm	National Anthem
01:07 pm onwards	Lunch
Programme Comperer : Ms. Payal Kakra, Advocate	